

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 1864/2017
M.A. No. 2035/2017

New Delhi, this the 25th day of May, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

1. Yogender Singh,
Head Constable (Executive)
Aged about 36 years,
S/o Shri Inder Singh,
Belt No.790/PCR,
R/o H.No.951, Gali No.21/A,
Swantantra Nagar, Narela,
Delhi-110040.
2. Harbir Singh,
Head Constable (Executive)
Aged about 34 years,
S/o Shri Harpal Singh,
Belt No.365/PCR,
R/o H.No.475, Pocket-6,
Sector-A5, Narela, Delhi-110040.
3. Amulya,
Constable (Executive)
Aged about 34 years,
S/o Shri Rampal Singh,
Belt No.6027/DAP,
R/o Village-Dhindala,
PO-Mohiudinpur, District-Meerut,
U.P.-250205.
4. Neeraj Pawar,
Head Constable (Executive)
Aged about 34 years,
S/o Shri Satpal Singh,
Belt No.2252/DAP,
R/o 16-M, Police Colony,
Model Town-II,
Delhi-110009.

5. Gopal Ram,
Constable (Executive)
Aged about 33 years,
S/o Shri Ishwar Lal Sharma,
Belt No.957/N,
R/o Adarsh Nagar, Sec-1, Bayana,
District-Bharatpur, Rajasthan-321401.
6. Rajan Chauhan,
Constable (Executive)
Aged about 33 years,
S/o Shri Shivraj Singh,
Belt No.553/PCR,
R/o 28-A, 2nd Floor,
Gali No.2, Shastri Park,
Chander Nagar, Krishana Nagar,
Delhi-110051.
7. Satya Prakash Yadav,
Constable (Executive)
Aged about 36 years,
S/o Shri Ramjass Yadav,
Belt No.6145/DAP,
R/o VPO-Bawad Sakatpura,
Tehsil Mundawar, Distt-Alwar,
Rajasthan-301706.
8. Ravindra Kumar,
Head Constable (Executive)
Aged about 37 years,
S/o Shri Umesh Sharma,
Belt No.1117/PCR,
R/o H-255, Old Seemapuri,
Delhi-110095.
9. Sunil Mathur,
Constable (Executive)
Aged about 37 years,
S/o Shri Maha Singh,
Belt No.2180/RD,
R/o H.No.582, VPO-Karala,
Delhi-110081.

10. Jitendra Tevtia,
Head Constable (Executive)
Aged about 33 years,
S/o Shri Karan Singh Tevtia,
Belt No.407/DAP,
R/o Gali No.4, Shivpuri Niwari Road,
Modinagar, Ghaziabad, U.P.-201204.
11. Satender Kumar,
Constable (Executive)
Aged about 35 years,
S/o Shri Tilak Ram,
Belt No.1467/N,
R/o VPO Chhur, Tehsil Sardhana,
Distt. Meerut, Uttar Pradesh-250342.
12. Rahul Dev,
Head Constable (Executive)
Aged about 39 years,
S/o Shri Inder Singh,
Belt No.978/N,
R/o D-1/33-34, Sector-11,
Rohini, Delhi-110085.
13. Sandeep Dagar,
Head Constable (Executive)
Aged about 35 years,
S/o Shri Tej Singh,
Belt No.77/F,
R/o H.No.263/C, Firaanpana,
VPO-Issapur, New Delhi-110073.
14. Sandeep,
Head Constable (Executive)
Aged about 35 years,
S/o Sh. Shri Kishan,
Belt No.143/F,
R/o H.No.566, Mitraon,
New Delhi-110043.
15. Atul Suhag,
Constable (Executive)
Aged about 36 years,
S/o Shri Mohinder Singh,

Belt No.3958/DAP,
R/o H.No.J-6, Khanna Colony,
Sonipat, Haryana-131001.

16. Jaidev,
Head Constable (Executive)
Aged about 36 years,
S/o Shri Amarjeet Singh,
Belt No.1708/NW,
R/o VPO-Karala, Delhi-110081.
17. Sunil Kumar,
Head Constable (Executive)
Aged about 40 years,
S/o Shri Jagdish,
Belt No.110/N,
R/o Town Tekri, Distt. Baghpat,
Uttar Pradesh-250625.
18. Tapendra Kumar,
Constable (Executive)
Aged about 36 years,
S/o Shri Harpal Singh,
Belt No.839/DAP,
R/o H.No.H-170, New Police Line,
Kingsway Camp, Delhi-110009.
19. Sandeep Budania,
Constable (Executive)
Aged about 32 years,
S/o Late Shri Narottam Lal,
Belt No.2273/DAP,
R/o Q.No.8-I, Police Colony,
Model Town-II, Delhi-110009.
20. Sandeep Kumar Sharma,
Head Constable (Executive)
Aged about 35 years,
S/o Shri Shiv Kumar Sharma,
Belt No.2194/DAP,
R/o H.No.68, Ward No.20,
Mohalla-Mahajanan, Muradnagar,
District-Ghaziabad-201206.

21. Ashok Kumar,
Head Constable (Executive)
Aged about 38 years,
S/o Shri Ajit Singh,
Belt No. 810/RB,
R/o Ramlella Ground Delhi Gate,
Jhajjar, Haryana-124103.
22. Jitender Kumar,
Head Constable (Executive)
Aged about 38 years,
S/o Shri Om Prakash Singh,
Belt No.3070 RD (Now 1172/COM),
R/o Gali No.20, Khajuri Khas, Delhi.
23. Balkrishan Pandy,
Head Constable (Executive)
Aged about 33 years,
S/o Shri Om Prakash,
Belt No.552/N,
R/o P-19, New Police Line,
Kingsway Kamp, New Delhi-110009.
24. Akshay Kumar,
Constable (Executive)
Aged about 37 years,
S/o Shri Ram Phal Thusir,
Belt No.3274/DAP,
R/o H.No.557, Sahibabad Daulatpur,
Delhi-110042.
25. Jagjeet,
Head Constable (Executive)
Aged about 37 years,
S/o Shri Ramkanwar,
Belt No.8903/PCR,
R/o H.No.266, Sector-52,
NIT, District-Faridabad, Haryana.
26. Anil Kumar,
Head Constable (Executive)
Aged about 40 years,
S/o Shri Sant Lal,
Belt No.1261/PCR,

R/o H.No.660, Pkt-6, Sec-A5,
Police Colony, Narela, Delhi-110040.

27. Jashbir Singh,
Head Constable (Executive)
Aged about 40 years,
S/o Shri Raghbir Singh,
Belt No.1555/RD,
R/o H.No.612, Pocket-6,
Sector A5, Narela, New Delhi-110040.
28. Vinod Kumar,
Head Constable (Executive)
Aged about 40 years,
S/o Late Shri Azad Singh,
Belt No.392/RD (Now 1145/OD),
R/o VPO Dabodha Khurd,
District-Jhajjar, Haryana Pin-124507.
29. Sunil Kumar,
Head Constable (Executive)
Aged about 37 years,
S/o Shri Bir Singh,
Belt No.720/PCR,
R/o Q.No.346, Sec.16B,
Police Colony, Dwarka, Delhi.
30. Manoj Kumar,
Head Constable (Executive)
Aged about 38 years,
S/o Shri Tejpal Tyagi,
Belt No. 295 OD (Now 295/RD),
R/o H.No.69/4, Bhagat Colony,
West Sant Nagar, Burari, Delhi.
31. Arun Pratap,
Head Constable (Executive)
Aged about 35 years,
S/o Shri Tejvir Singh,
Belt No.505/DAP,
R/o VPO Khanpur,
Distt. Meerut, Uttar Pradesh-250501. .. Applicants

(By Advocate : Shri Gyanant Kumar Singh)

Versus

1. Union of India,
Through its Secretary,
Ministry of Home Affairs,
North Block, New Delhi-110001.
2. Union of India,
Through its Secretary,
Ministry of Finance,
North Block, New Delhi-110001.
3. Commissioner of Police,
PHQ, M.S.O. Building,
I.P. Estate, New Delhi-110002. .. Respondents

(By Advocate: Shri Hanu Bhaskar)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Heard the learned counsel for the applicants and Shri Hanu Bhaskar, who appears on behalf of the respondents on advance notice.

2. MA 2035/2017 filed for joining together is allowed.
3. The applicants, who are working as Constables/Head Constables, filed the O.A. seeking the following relief(s):
 - “(a) Direct the respondents to re-fix pay of the Applicants in the revised Pay Structure in minimum pay of Rs.6460/- in PB-1 + Grade Pay of Rs.2000/- = 8460) with effect from 01/01/2006 along with all arrears of pay;

(b) Pass such other order(s) or direction(s) as this Hon'ble Tribunal may deem fit and just in the interest of justice."

4. It is submitted that the applicants made representations vide Annexure A/4 (Colly.) to the respondents ventilating their grievances. However, the respondents have not passed any orders thereon till date.

5. In the circumstances, the O.A. is disposed of at the admission stage, without going into the merits of the case, by directing the respondents to consider Annexure A/4 (colly.) representations of the applicants and to pass appropriate speaking and reasoned orders thereon, in accordance with law, within 90 days from the date of receipt of a copy of this order. No order as to costs.

Let a copy of the O.A. be enclosed to this order.

(SHEKHAR AGARWAL)
MEMBER (A)

(V. AJAY KUMAR)
MEMBER (J)

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